

23.10.2007

OA No. 587/2003

None present for applicant.
Mr. T.P. Sharma, Counsel for respondents.

When the matter was listed on 25.09.2007, this Tribunal has passed the following order:-

(C.W. 871/2007)
"It is a 2003 matter. As a matter of last indulgence, the matter is adjourned to 23.10.2007. It is made clear that no further adjournment will be granted on that date and in case no appearance is made on behalf of the applicant, appropriate order will be passed."

None has appeared on behalf of the applicant even today. It is felt that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default for non prosecution on the part of the applicant.

(Signature)
(J.P. SHUKLA)
MEMBER (A)

(Signature)
(M.L. CHAUHAN)
MEMBER (J)

AHQ